



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[ For Wednesday,29th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

**JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH**

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">WP(C)/1286/2016</a>	SHRI TALUT TAMUK and ANR. <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 7 ORS	MR.P J SAIKIA MR.R S MISHRA MR.R SAIKIA	MS.SOMILA R- 5-8 MR.S K DEORI(R- 5-8) GA, AP MR A APANG(R- 5-8)
2	<a href="#">WP(C)/6174/2018</a>	SUBROTO SHARMA AND 2 ORS. <b>Versus</b> UNION OF INDIA AND 12 ORS.	R SARMAH	MR. S K MEDHI (CGC) ASSTT.S.G.I.
3	<a href="#">WP(C)/5698/2020</a>	BIJOY KUMAR DEY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR R DHAR MR N N UPADHYAYA MR B C MUCHAHARY	SC, SEC. EDU.
4	<a href="#">I.A.(Civil)/1287/2022</a> IN WP(C)/2787/2015 (D/O) in WP(C)/2787/2015	SHRI RAFIQUE UDDIN BARLASKAR <b>Versus</b> THE STATE OF ASSAM and 12 ORS,	MR. N H MAZARBHUIYAN	GA, ASSAM
5	<a href="#">WP(C)/5417/2023</a>	MRIDUL DEV ADHIKARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MR. D. BORAH	SC, FOREST SC, PCB
6	<a href="#">WP(C)/6050/2023</a>	BUDDHESWAR RABHA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR S DAS MR. R MAJUMDAR	SC, P AND R.D. GA, ASSAM
7	<a href="#">WP(C)/6977/2023</a>	RANJIT KUMAR SHARMA AND 14 ORS. <b>Versus</b> THE DIBRUGARH DEVELOPMENT AUTHORITY , DIBRUGARH AND 5 ORS.	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	GA, ASSAM SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 29/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
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BEFORE:

**JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA**

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">WP(C)/5078/2017</a>	DHANI RAM KONWAR <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.A KONWAR MS.P BORGHAIN MR.P SAIKIA	MR.C BARUAH GA, ASSAM SC, AG SC, FINANCE
2	<a href="#">WP(C)/860/2021</a>	MONOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A DAS	SC, PNRD GA, ASSAM MS. M BARMAN (R8) MR. M ISLAM (R8)
3	<a href="#">WP(C)/3552/2021</a>	PANKAJ CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MS. M KECHII	GA, ASSAM

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**BEFORE:**

**DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS**

**COURT NO: 115**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">WP(C)/4215/2017</a>	LAKHI NARAYAN MUCHAHARY and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MRA KUNDU	GA, ASSAM SC, APDCL
2	<a href="#">WP(C)/4256/2017</a> CAVT. NO. 981/2017	ABUL HUSSAIN BARBHUIYA and 3 ORS. <b>Versus</b> THE STATE OF ASSAM and 27 ORS.	MR.J H LASKAR MR.I H LASKAR MR.P K DEKA MR.M S ALAM MR. S ALAM	DR.B AHMED SC, CO-OP. GA, ASSAM MR.N BORAH FOR CAVEATOR MR.HI CHOUDHURY, K UDDIN
3	<a href="#">WP(C)/1289/2020</a>	MARUFA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H BHUYAN MR. P K MEDHI MR. P SAIKIA	GA, ASSAM
4	<a href="#">WP(C)/3344/2020</a>	DHRUBAJYOTI LAHKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B PHUKAN MR R RAJKHOWA MR. B KHAKHLARY	GA, ASSAM SC, REVENUE
5	<a href="#">WP(C)/5215/2020</a>	FARZUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ORS.	MR. S BORA MR. A GANGULY MR T CHHETRI	SC, CO OP
6	<a href="#">WA/392/2022</a>	BANDISH ENTERPRISE <b>Versus</b> THE NUMALIGARH REFINERY LTD. AND 7 ORS.	MR. P K GOSWAMI MR P CHOUDHURY MR B P BORAH	MR. P SENGUPTA (R-5,6,7,8) SC, NRL
7	<a href="#">WA/47/2024</a> CAVT. NO.13922/023,	NORTH EAST FRONTIER RAILWAY AND ANR. <b>Versus</b> M/S INFOTECH SOLUTION AND 2 ORS.	MR. B CHAKRAVARTY	MR. P BHOWMICK FOR CAVEATOR

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